

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
COURT-II**

Item 28

CP No. 70/Chd/Pb/2021

Under Section 71(10), CA 2013

In the matter of:-

Bhupinder Chand Puri

.....Petitioner

Vs.

Help Finance Ltd.

....Respondent

Due to paucity of time, the matter could not be taken up, hence adjourned
to 03.11.2023.

Sd/-
Court Officer

September 14, 2023
VN